## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON  $\bigcirc$  2 - 0 2 - ( 7

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 226/16

PETITION NUMBER

: TP 84/17

NAME OF THE PETITIONER (S)

: BHARTI AIRTEL LTD.

NAME OF THE RESPONDENT (S)

: COMFORT HOMES INN (B'SORE) PUT LTD

**UNDER SECTION** 

433(e),(f)

S.NO. NAME (IN CAPITAL)

&

PHONE NUMBER

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Shri Sunil Prasad, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 22.03.2017.

MEMBER (J)

MEMBER (T)